

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPetition(s) for Special Leave to Appeal (Civil)...../2012
CC 665/2012(From the judgement and order dated 29/03/2011 in WP No.2489/1991
of The HIGH COURT OF U.P AT LUCKNOW)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

SURESH PAL SINGH

Respondent(s)

with I.A. No. 1 (c/delay in filing SLP)

Date: 24/01/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CYRIAC JOSEPH
HON'BLE MRS. JUSTICE GYAN SUDHA MISRAFor Petitioner(s) Mr. Sunil Gupta, Sr. Adv.
Mr. Shantanu Krishna, Adv.
Mr. Tanmay Agarwal, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E RDelay condoned.
Issue notice to the respondent.
The operation of the impugned judgment is stayed
until further orders.(Shashi Sareen)
Court Master(Renuka Sadana)
Court Master